



Government of India
Office of the Chief Commissioner
Central Tax (Jaipur Zone)
www.centralexcisejaipur.nic.in

Government of Rajasthan
Commercial Taxes Department
Kar Bhawan, Jaipur
www.rajtax.gov.in

Order No. 02/2019 dated 24.09.2019

Subject: Division of Taxpayers between the Central Government (Jaipur Zone) and the State Government of Rajasthan - Regarding.

In terms of guidelines issued by the GST Council Secretariat vide Circular No. 01/2017, issued vide F. No. 166/Cross Empowerment/GSTC/2017 dated 20.09.2017 with respect to the division of taxpayers base between the Central Government and the State Government to ensure single interface under GST, the State Level Committee comprising of Shri Rakesh Kumar Sharma, Chief Commissioner of Central Tax, Jaipur Zone and Dr. Preetam B. Yashwant, Commissioner of State Tax, Rajasthan met today i.e. 24th September, 2019, and decided to assign the following unallocated 6 taxpayers registered in the State of Rajasthan, as communicated vide letter F. No. C. No. IV/26/31/2017-Sys dated 05.09.2019 received from the Additional Director General, Directorate General of Systems and Data Management, Chennai, between the Centre and State authorities, as detailed below:

(A) Taxpayers having Turnover above Rs. 1.50 Crores:

Sl. No.	GSTIN	Business_Legal_Name	Trade_Name	Allocation Centre/ State
1.	08AALFG3461E1ZG	Grace Event And Promos	Grace Event And Promos	Centre
2.	08CVLPS4143J1Z2	Kanwraj Pratap Singh	Chandan Shri Construction Company	State

(B) Taxpayers having Turnover upto Rs. 1.50 Crores:

Sl. No	GSTIN	Business_Legal_Name	Trade_Name	Allocation Centre/ State
1.	08AEPA7077F1ZM	Mohd Safique Ansari	Super Hardware Agency	Centre
2.	08AXZPD8234B1ZA	Ram Dev	Ramdev Karwasara	Sate
3.	08FEEPS0957D1ZC	Priya Singhal	Voila By Priya	Sate
4.	08AAGPN0448M1ZF	Alok Natani	Wonder Packaging	State

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2. The taxpayers can view and check their details including the name of the administrative authority i.e. Centre or State, by clicking on following link www.centralexcisejaipur.nic.in and www.rajtax.gov.in
3. If any discrepancy in the name or other details or missing name is noticed, the same may be informed in writing to the respective authorities of Centre or State or any one of them for rectification by the State Level Committee. Alternatively, the same can be informed through E-mail or on Telephone as per details given below:-

Telephone Number : 0141-2385104 (Centre) & 0141-2227597 (State)
 E-mail address : (a) ccu-cexjpr@nic.in (Centre)
 (b) helpdesk.ctd@rajasthan.gov.in (State)

4. All the Trade & Industry Associations/ Chambers of Commerce are requested to bring the contents of this Order to the notice of all their members, for their information and necessary action.

Rakesh
 24/09/2019
 (Rakesh Kumar Sharma)
 Chief Commissioner
 Central Tax, Jaipur Zone
 Jaipur

Preetam B. Yashwant
 (Dr. Preetam B. Yashwant)
 Commissioner of State Tax
 Rajasthan, Jaipur

F. No. CCO (JZ)Tech/44/2017/Pt./10355 to 10385

Dated: 24.09.2019

Copy to:

1. The Chairman, CBIC, North Block, New Delhi.
2. The Member (GST & CX), CBIC, North Block, New Delhi.
3. Member (Tax Policy)/ Member (Admn.)/ Member (Customs)/ Member (IT, Legal & CV)/ Member (Investigation), CBIC, North Block, New Delhi.
4. The Principal Secretary (Finance), Govt. of Rajasthan, Jaipur.
5. The Additional Secretary, GST Council, New Delhi.
6. The Joint Secretary, GSTN, New Delhi.
7. All the Principal Chief Commissioners/Chief Commissioners of Central Tax/ CGST Zones.
8. All Principal Chief Commissioners/ Chief Commissioners of Customs Zones.
9. The Director General, Directorate General of Systems & Data Management, CBIC, New Delhi.
10. The Pr. Commissioner/Commissioner, GST & CE, Jaipur/ Alwar/ Jodhpur / Udaipur/ Audit Jaipur / Audit Jodhpur/ Appeals Jaipur / Appeals Jodhpur.
11. The Additional Director General, DGGSTI, Jaipur Zonal Unit, Jaipur.
12. The Additional Director, Directorate General of Revenue Intelligence, Jaipur Regional Unit, Jaipur.
13. Members of Regional Advisory Committee (All).
14. All Members of Industry/ Trade Associations and Chambers of Commerce, in Rajasthan.

15. The Pay & Accounts Officer, GST, Central Excise & Customs, Jaipur.
16. Web Master, CBIC website, for uploading the list on CBIC and GST websites.
17. The Superintendent (Systems), GST & CE Commissionerate, Jaipur, for uploading the list on Zonal website (www.centralexcisejaipur.nic.in).
18. The Additional Commissioner Commercial Tax (VAT & IT), CTD, Jaipur.
19. The Deputy Commissioner (IT), Kar Bhawan, Jaipur, for uploading the list on their website.
20. Notice Board.

Amil 24/12/2019

(Alok Sharma)

Joint Commissioner